

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Welworth Software Private Limited Date of Commencement of Liquidation: 30-11-2022; List of Stakeholders as on Date: 01-03-2023; Name of IP: Narayana Kamma; Process Number: 1; Last 5 digit of registration number: 13429

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1802141	1	1802141				NA
2	Liquidation costs incurred till date	2	56774	2	56774				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	2	12850000	2	12850000				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	1	365000	1	365000				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	93004713	1	93004713				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	829559996	11	828145741			1414255	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	49999000	2	49999000				<a href="#">Annexure 9</a>
Total		20	987637624	20	986223369	0		1414255	